

Thanthapuram District, belonging to Sree suresh Kumar M.S covered
 1996 dated 16.05.1996 of SRO. Neyyattinkara Bounded (as per
 by: Road, on the South by : Property of Chandrika, on the East by
 mala, Raveendran Nair and Geetha on the West by : Road leading
 and bund lies across the property in the east west Direction.
 Sd/-
 Authorised Officer

assigning any reason thereof.
 8. This is also a notice to the borrower/guarantors of the above
 paid in full.
 9. The property can be inspected during all working days be
 The above said sale notice is intended to the borrowers as w
 person will not participate in the same or if the said properties
 Date : 04.04.2022, Place: Nedumangad

FORM A
PUBLIC ANNOUNCEMENT
 (Under Regulation 6 of the Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
M/s S D PHARMACY P LTD

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	M/s S D PHARMACY P LTD
2.	Date of Incorporation Of Corporate Debtor	12/07/1989
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	Roc -Emakulam
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U24231KL1989PTC005420
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	26/1176, Dhanwanthari Bhavan, Balhavan Road, Alleppey, Alapuzha, Kerala, 688011, India (As per ROC Records)
6.	Insolvency commencement date in respect of Corporate Debtor	31/03/2022 (Order Received on 02/04/2022)
7.	Estimated date of closure of insolvency resolution process	29/09/2022
8.	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	CA Jasin Jose IBBI/IPA-001/IP-P00695/2017-2018/11225
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Jasin Jose Ponmattam Madaserri, Mookannoor Po-683577 Angamaly, Kerala, India Email- Jasinjoseponmattam@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	CA Jasin Jose 5D, Skyline Riverscape, Thottumugham, Aluva, Kerala-683101 Email-cajasinjose@gmail.com
11.	Last date for submission of claims	16/04/2022
12.	Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available:	Web link: https://www.ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement
 of a corporate insolvency resolution process of the M/s S D PHARMACY P LTD on 31/03/2022
 ((Order Received on 02/04/2022)

The creditors of M/s S D PHARMACY P LTD are hereby called upon to submit their claims with
 proof on or before 16/04/2022 to the interim resolution professional at the address mentioned
 against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other
 creditors may submit the claims with proof in person, by post or by electronic means.
 A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice
 of authorized representative from among the three insolvency professionals listed against entry
 No. 13 to act as authorized representative of the class in Form CA- Not applicable
 Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional

Sd/-

CA Jasin Jose FCA, CRE (USA), IBBI
 IBBI/IPA-001/IP-P00695/2017-2018/11225

Date -04/04/2022
 Place-Aluva

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